

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 24/BB/ 2017	-	Hearing	Section- 8 & 9 of I&B Code	STULZ-CHSPL (India) Pvt. Ltd. Vs. Teekays Interior Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

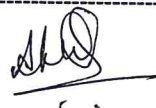
1. AKHILA MS

for AA




8095677366

M/s Stulz-Chspl  
(India) Pvt Ltd.



2. SHASHI KEERTHI S R  
for respondent  
9900843474

Corporate Debtor



Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner requested time to file rejoinder.

Time extended till 04.10.2017.

  
MEMBER (J)

  
MEMBER (T)